



सत्यमेव जयते



**No.TOP/  
Government of India  
Trade Marks Registry  
IP Building, GST Road, Guindy,  
Chennai - 600 032.**

**OPPOSITION HEARING FOR THE MONTH OF OCTOBER -2013**

**BEFORE MR.V.NATARAJAN, DEPUTY REGISTRAR OF TRADE MARKS & G.I.R**

**ADJOURNMENT HEARING DATE -07/10/2013**

**THE FOLLOWING MATTERS ARE FIXED FOR FINAL DISPOSAL**

S NO	APPLICATION NO	OPP NO	TIME	AGENT NAMES	REMARKS
1	474530	729838	11.00 AM	BC & ASSOCIATES & VISHESH & ASSOCIATES	
2	749649	716200	11.15 AM	L.R.SWAMI & CO & RAO & RAO	
3	619424	168456	11.30 AM	V.RAVI & C.DANIEL & GLADYS	
4	509508	52096	11.45 AM	SRI KIRTHI & CO & APR ASSOCIATES	
5	546432	56150	12.00 PM	STEDMAN PHARMACEUTICALS PVT LTD & SUN PHARMACEUTICALS INDUSTRIES LTD	



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S NO	APPLICATION NO	OPP NO	TIME	AGENT NAMES	REMARKS
6	631850	175179	12.15 PM	D.P.AHUJA & CO & SURESH & CO	
7	770949	63274	12.30 PM	V.BALAKRISHNAN & REMFY & SAGAR	
8	778565	172857	12.45 PM	KAMATH & KAMATH & REMFY & SAGAR	
9	477809	62154	2.15 PM	C.DANIEL & GLADYS & K.A.S.ZAINULABDIN & CO	
10	671363	59247	2.30 PM	KAYSER AND COMPANY & PARKAR & PARKAR	



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**BEFORE MR.V.NATARAJAN, DEPUTY REGISTRAR OF TRADE MARKS & G.I.R**

**ADJOURNMENT HEARING DATE -08/10/2013**

**THE FOLLOWING MATTERS ARE FIXED FOR FINAL DISPOSAL**

S NO	APPLICATION NO	OPP NO	TIME	AGENT NAMES	REMARKS
1	623545	224782	11.00 AM	INPRO TRADE MARK SERVICES & V.G.PARULKAR	
2	634121	259270	11.15 AM	L.S.DAVAR & CO & AZB & PARTNERS	
3	673999	205518	11.30 AM	R.K.DEWAN & CO & REMFY & SAGAR	
4	677584	96022	11.45 AM	DEPENNING & DEPENNING & MADAMSER & CO	
5	677578	96025	12.00 PM	DEPENNING & DEPENNING & MADAMSER & CO	
6	689615	726308	12.15 PM	TRICONS & STERANCO HEALTH CARE PVT LTD	



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**ADJOURNMENT HEARING DATE -08/10/2013**

**THE FOLLOWING MATTERS ARE FIXED FOR FINAL DISPOSAL**

S NO	APPLICATION NO	OPP NO	TIME	AGENT NAMES	REMARKS
7	692625	734226	12.30 PM	ANAND & ANAND & R.K.DEWAN & CO	
8	719026	210086	2.15 PM	S.S.PANDIA & SONS & R.K.DEWAN & CO	
9	721175	730498	2.30 PM	C.DANIEL & GLADYS & MOHAN ASSOCIATES	
10	722600	725675	2.45 PM	KHODAY BREWERIES LIMITED & NAGADNARAYAN FOOD PRODUCTS	
11	749006	226742	3.00 PM	DEPENNING & DEPENNING & TAS & CO	



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**ADJOURNMENT HEARING DATE -09/10/2013**

**THE FOLLOWING MATTERS ARE FIXED FOR FINAL DISPOSAL**

S NO	APPLICATION NO	OPP NO	TIME	AGENT NAMES	REMARKS
1	759959	723711	11.00 AM	DEPENNING & DEPENNING & DELHI REGISTRATION SERVICES	
2	762505	721406	11.15 AM	KHODAY INDIA LIMITED & LALL & SETHI	
3	769032	716913	11.30 AM	MARKS & TRADE & A.T.BHAGAT & CO	
4	769306	716953	11.45 AM	DEPENNING & DEPENNING & DELHI REGISTRATION SERVICES	
5	770016	105033	12.00 PM	DEPENNING & DEPENNING & KARTHIK & ASSOCIATES	
6	779307	716627	12.15 PM	RAO & RAO & H.P.ASSOCIATES	



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S NO	APPLICATION NO	OPP NO	TIME	AGENT NAMES	REMARKS
7	779325	250403	12.30 PM	ASHOK KUMAR J.DAGA & MADAMSER & CO	
8	783583	720607	12.45 PM	KAMATH & KAMATH & M.P.MIRCHANDANI & CO	
9	783060	716979	2.15 PM	L.R.SWAMI & CO & Y.J.TRIVEDI & CO	
10	785229	727016	2.30 PM	DEPENNING & DEPENNING & A.T.BHAGAT & CO	
11	785969	721600	02.45 PM	L.S.DAVAR & CO & RAH INDIA	



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**ADJOURNMENT HEARING DATE -10/10/2013**

**THE FOLLOWING MATTERS ARE FIXED FOR FINAL DISPOSAL**

S NO	APPLICATION NO	OPP NO	TIME	AGENT NAMES	REMARKS
1	667603	720610	11.00 AM	L.R.SWAMI & CO & M.P.MIRCHANDANI & CO	
2	759765	215015	11.15 AM	ADITYA ASSOCIATES & MOHAN ASSOCIATES	
3	786163	168635	11.30 AM	MARKS & TRADE & LALJI ADVOCATES	
4	786327	166553	11.45 AM	MARKS & TRADE & LALL LAHIRI & SALHOTRA	
5	803105	717667	12.00 PM	INTERNATIONAL TRADE MARK BUREAU & BAL PHARMA LTD	
6	803106	260201	12.15 PM	INTERNATIONAL TRADE MARK BUREAU & INTLL ADVOCARE	



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S.NO	APPLICATION NO	OPP NO	TIME	AGENT NAMES	REMARKS
7	803107	260202	12.30 PM	INTERNATIONAL TRADE MARK BUREAU & INTLL ADVOCARE	
8	803108	717263	12.45 PM	INTERNATIONAL TRADE MARK BUREAU & AMARJIT & ASSOCIATES	
9	804058	721069	02.15 PM	K.HEMAPRAKASH RAO & ANAND & ANAND	
10	805554	717259	02.30 PM	C.DANIEL & GLADYS & TAS & CO	
11	805562	721556	02.45 PM	UNIQUE TRADE MARK SERVICE CENTRE & NEON LABORATORIES LIMITED	
12	783893	784187	03.00 PM	S.SANTHANAKRISHNAN & L.R.SWAMI & CO	





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**ADJOURNMENT HEARING DATE -21/10/2013**

**THE FOLLOWING MATTERS ARE FIXED FOR FINAL DISPOSAL**

S.NO	APPLICATION NO	OPP.NO	TIME	AGENT NAMES	REMARKS
1	495071	3387	11.00 AM	V.BALAKRISHNAN & MARKS & TRADE	
2	770938	63168	11.15 AM	BHARAT BIOTECH INTERNATIONAL LIMITED & RANJAN NARULA ASSOCIATES	
3	582226	62153	11.30 AM	ANAND AND ANAND & LALL & SETHI	
4	707454	186567	11.45 AM	ANAND AND ANAND & INTLL ADVOCARE	
5	812329	197139	12.00 PM	KHODAY BREWERIES LIMITED & MALHOTRA & MALHOTRA	
6	806552	721404	12.15 PM	KHODAY BREWERIES LIMITED & LALL & SETHI	



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**BEFORE MR.V.NATARAJAN, DEPUTY REGISTRAR OF TRADE MARKS & G.I.R**

**ADJOURNMENT HEARING DATE -21/10/2013**

**THE FOLLOWING MATTERS ARE FIXED FOR FINAL DISPOSAL**

S.NO	APPLICATION NO	OPP.NO	TIME	AGENT NAMES	REMARKS
7	807129	714510	12.30 PM	V.NARAYANA RAO & V.BAGYARAGHAVAN	
8	812224	715360	12.45 PM	MARKS & TRADE & RANJAN NARULA ASSOCIATES	
9	812648	716512	2.15 PM	G.M.PENS INTERNATIONAL PVT LTD. & DEPENNING & DEPENNING	
10	812849	730941	2.30 PM	C.DANIEL & GLADYS & USV LIMITED	
11	814219	717916	2.45 PM	G.RAMJI & MANGLA REGISTRATION SERVICES	



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**ADJOURNMENT HEARING DATE -22/10/2013**

**THE FOLLOWING MATTERS ARE FIXED FOR FINAL DISPOSAL**

S.NO	APPLICATION NO	OPP.NO	TIME	AGENT NAMES	REMARKS
1	817310	108630	11.00 AM	V.NARAYANA RAO & ANAND AND ANAND	
2	818185	715303	11.15 AM	JUS MAXIMA LAW OFFICES & DELHI REGISTRATION SERVICES	
3	818188	715302	11.30 AM	JUS MAXIMA LAW OFFICES & DELHI REGISTRATION SERVICES	
4	818186	715299	11.45 AM	JUS MAXIMA LAW OFFICES & DELHI REGISTRATION SERVICES	
5	818184	715301	12.00 PM	JUS MAXIMA LAW OFFICES & DELHI REGISTRATION SERVICES	
6	818619	721500	12.15 PM	P.C.N.RAGHUPATHY & A.S.JEGATHEESAN FIRM	



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**ADJOURNMENT HEARING DATE -22/10/2013**

**THE FOLLOWING MATTERS ARE FIXED FOR FINAL DISPOSAL**

S.NO	APPLICATION NO	OPP.NO	TIME	AGENT NAMES	REMARKS
7	818618	721499	12.30 PM	P.C.N.RAGHUPATHY & G.RAMJI	
8	819591	716905	12.45 PM	HARIKRISHNA S.HOLLA & ARJUN T.BHAGAT & CO	
9	819429	716233	2.15 PM	JUS MAXIMA LAW OFFICES & DELHI REGISTRATION SERVICE	
10	819559	721066	2.30 PM	KHODAY BREWERIES LIMITED & ANAND AND ANAND	
11	819427	718197	2.45 PM	JUS MAXIMA LAW OFFICES & MADAMSER & CO	
12	819428	719296	3.00 PM	JUS MAXIMA LAW OFFICES & DELHI REGISTRATION SERVICES	
13	819429	716339	3.15 PM	JUS MAXIMA LAW OFFICES & A.V.NATHAN ASSOCIATES	
14	819427	716338	3.30 PM	JUS MAXIMA LAW OFFICES & A.V.NATHAN ASSOCIATES	



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**ADJOURNMENT HEARING DATE -23/10/2013**

**THE FOLLOWING MATTERS ARE FIXED FOR FINAL DISPOSAL**

S.NO	APPLICATION NO	OPP.NO	TIME	AGENT NAMES	REMARKS
1	820033	717451	11.00 AM	KAMATH & KAMATH & THE ACME COMPANY	
2	820236	231941	11.15 AM	SATYAM SPARK SOLUTIONS PVT LTD & Y.J.TRIVEDI & CO	
3	820970	236626	11.30 AM	A.PRABHAKARA REDDY & M.J.CHAWLA	
4	821980	724502	11.45 AM	L.S.DAVAR & CO & LALJI ADVOCATES	
5	821710	722764	12.00 PM	DEPENNING & DEPENNING & S.MAJUMDAR & CO	
6	823713	723940	12.15 PM	INPRO TRADE MARK SERVICES & TRADE MARK PROTEC COMPANY	



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**ADJOURNMENT HEARING DATE -23/10/2013**

**THE FOLLOWING MATTERS ARE FIXED FOR FINAL DISPOSAL**

S.NO	APPLICATION NO	OPP.NO	TIME	AGENT NAMES	REMARKS
7	823544	248265	12.30 PM	V.BALAKRISHNAN & JEHANGIR GULABBHAI	
8	823955	717212	12.45 PM	L.R.SWAMI & CO 7 G.V.S.JAGANNADHA RAO	
9	823545	720614	2.15 PM	L.R.SWAMI & CO & JEHANGIR GULABBHAI	
10	827299	241890	2.30 PM	L.R.SWAMI & CO & R.K.DEWAN & CO	
11	824836	721189	2.45 PM	MARK & TRADE & ANSHUL ARORA	
12	824835	721191	3.00 PM	MARKS & TRADE & ANSHUL ARORA	
13	824847	723268	3.15 PM	L.S.DAVAR & CO & LALL & SETHI ADVOCATES	



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**ADJOURNMENT HEARING DATE -24/10/2013**

**THE FOLLOWING MATTERS ARE FIXED FOR FINAL DISPOSAL**

S NO	APPLICATION NO	OPP NO	TIME	AGENT NAMES	REMARKS
1	626596	192697	11.00 AM	PAUL G.BRAHMAKULAM & WORLDWIDE REGISTRATION BUREAU	
2	786396	162914	11.15 AM	FATECHCHAND C.SHAH & CO & INTLL ADVOCARE	
3	759958	726745	11.30 AM	DEPENNING & DEPENNING & DELHI REGISTRATION SERVICES	
4	759958	726937	11.45 AM	DEPENNING & DEPENNING & SHUKLA TRADE MARKS COMPANY	
5	646288	60705	12.00 PM	KARUPAYA RAMASWAMY SRINIVASA MURTHY & HINDUSTAN LEVER LIMITED	
6	693428	736158	12.15 PM	ANAND & ANAND & REMFY & SAGAR	



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S NO	APPLICATION NO	OPP NO	TIME	AGENT NAMES	REMARKS
7	599970	55980	2.15 PM	MOHAN ASSOCIATES & LOGIC TRADE MARK COMPANY	
8	572276	716560	2.30 PM	DEPENNING & DEPENNING & TRADE MARK PROTECH COMPANY	
9	1491475	259684	2.45 PM	APR ASSOCIATES & KEN ADVOCATES	
10	582221	57991	3.00 PM	ANAND & ANAND & LALL & SETHI	
11	1491474	259683	3.15 PM	APR ASSOCIATES & KEN ADVOCATES	
12	470144	2824	3.30 PM	V.BAGYARAGHAVAN & WORLDWIDE REGISTRATION BUREAU	
13	766471	718875	3.45 PM	C.VENKATASUBRAMANIAM & L.R.SWAMI & CO	





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**ADJOURNMENT HEARING DATE -28/10/2013**

**THE FOLLOWING MATTERS ARE FIXED FOR FINAL DISPOSAL**

S NO	APPLICATION NO	OPP NO	TIME	AGENT NAMES	REMARKS
1	825109	195777	11.00 AM	P.C.N.RAGHUPATHY & GLENMARK PHARMACEUTICALS PVT LTD	
2	826323	208685	11.15 AM	SATYAM INFOWAY LIMITED & ANAND & ANAND	
3	832213	718803	11.30 AM	KAMATH & KAMATH & AGGARWAL ASSOCIATES	
4	833774	249879	11.45 AM	PUTHRAN ASSOCIATES & TRADE MARK REGISTRATION BUREAU	
5	834967	714619	12.00 PM	HOLLA ASSOCIATES & V.BAGYARAGHAVAN	
6	835088	719524	12.15 PM	KURIAN & KURIAN & MAKHIJA & ASSOCIATES	
7	836562	722577	12.30 PM	MARKS & TRADE & W.S.KANE & CO	



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**ADJOURNMENT HEARING DATE -28/10/2013**

**THE FOLLOWING MATTERS ARE FIXED FOR FINAL DISPOSAL**

S NO	APPLICATION NO	OPP NO	TIME	AGENT NAMES	REMARKS
8	836583	722041	12.45 PM	K.S.R & CO & LALJI ADVOCATES	
9	836584	717666	2.15 PM	K.S.R & CO & DABUR INDIA LIMITED	
10	836585	747983	2.30 PM	S.SRINIVASAN & CO & H.K.ACHARYA & CO	
11	838194	717628	2.45 PM	RAO & RAO & Y.J.TRIVEDI & CO	
12	838249	721701	3.00 PM	KHODAY BREWERIES LIMITED & ANAND & ANAND	
13	839206	186501	3.15 PM	H.K.LEGAL & R.K.DEWAN & CO	



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**ADJOURNMENT HEARING DATE -29/10/2013**

**THE FOLLOWING MATTERS ARE FIXED FOR FINAL DISPOSAL**

S NO	APPLICATION NO	OPP NO	TIME	AGENT NAMES	REMARKS
1	734138	724713	11.00 AM	TRICONS & INTERNATIONAL TRADE MARKS BUREAU	
2	734163	724714	11.15 AM	TRICONS & INTERNATIONAL TRADE MARKS BUREAU	
3	666387	778722	11.30 AM	MGM DIAMOND BEACH RESORTS & S.S.RANA & CO	
4	666388	778121	11.45 AM	MGM DIAMOND BEACH RESORTS & S.S.RANA & CO	
5	759879	733616	12.00 PM	MARKS & TRADE & F.C.SHAH & CO	
6	1384466	260162	12.15 PM	SAI BHARATH ILAN & UNITED LEGAL SERVICES	